

ITEM NO.804

COURT NO.6

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION Diary No(s). 17103/2026

[Arising out of impugned final judgment and order dated 18-02-2026  
in SLP(C) No. No. 8044/2025 passed by the Supreme Court of India]

LOGANATHAN

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU

Respondent(s)

Date : 08-06-2026 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Parties :

Mr. Ajit Kumar Sinha, Sr. Adv.\*  
Mr. Govind Jee, AOR  
Mr. Akshat Agarwal, Adv.  
Mr. Akhilesh Kumar Mishra, Adv.  
Mr. Sachin Pathak, Adv.

Ms. Purnima Krishna, AOR  
Mr. N. Rajaraman, AOR

Ms. G. Indira, AOR  
Ms. Purnima Krishna, AOR  
Mr. K. V. Mohan, AOR  
Mr. Guntur Pramod Kumar, AOR  
Miss Akansha, AOR  
Mr. Manish Kumar, AOR  
Ms. Nidhi Mittal, AOR  
Mr. Anurag Pratyush Sahay, AOR  
M/S. Nuli & Nuli, AOR  
Mr. H. K. Chaturvedi, AOR  
Mr. Pukhrambam Ramesh Kumar, AOR  
Ms. K. Enatoli Sema, AOR  
Mr. Hitendra Nath Rath, AOR  
Mr. Sameer Abhyankar, AOR  
Ms. Devina Sehgal, AOR  
Mr. Kunal Chatterji, AOR  
Mr. Praveen Swarup, AOR  
Mr. Akshay Verma, AOR  
Mr. Manohar Pratap, AOR

UPON being mentioned, the Court made the following

O R D E R

Mentioning rejected.

No orders are required to be passed.

(NISHA KHULBEY)  
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)  
COURT MASTER(NSH)